NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 16th April, 2024, 10:30 A.M.

CP (IB) No. 3/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Culver Max Entertainment Pvt. Ltd. -Vs- Rechargekit Fintech Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. S. Satyakam, Advocate
Mr. Amritesh Mohanty, Advocate
Mr. Manan Shah, Advocate
Mr. Akshay Ayush, Advocate

For Respondent (s) — Mr. S.S. Dash, Sr. Adv.
Ms. Sobhna Dash, Adv.

ORDER

Both sides counsel present. Matter heard in full and reserved for orders. Both sides are permitted to file written submissions, within three days.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)